



\$~S-6

## \* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ FAO(OS) 79/2022, CM APPL. 30806/2022 (Exemption), CM APPL. 30807/2022 (Stay) & CM APPL. 30808/2022 (Delay)

EARTHZ URBAN SPACES PVT LTD ..... Appellant Through: Mr. J.S. Bakshi, Senior Advocate along with Ms. Sonali Chopra, Advocate.

versus

RAVINDER MUNSHI & ORS. ..... Respondents Through: Ms. Manshi Sood and Ms. Anjali Kaushik, Advocates for R-1.

## CORAM: HON'BLE MR. JUSTICE SIDDHARTH MRIDUL HON'BLE MR. JUSTICE AMIT SHARMA <u>O R D E R</u> 19.09.2022

%

We have heard learned counsel appearing on behalf of the parties,

in part.

For further arguments on behalf of the parties, list on 10.11.2022.

## SIDDHARTH MRIDUL, J

## AMIT SHARMA, J

SEPTEMBER 19, 2022/rs

Click here to check corrigendum, if any

FAO(OS) 79/2022

Page 1 of 1

This is a digitally signed order.

The authenticity of the order can be re-verified from Delhi High Court Order Portal by scanning the QR code shown above. The Order is downloaded from the DHC Server on 10/05/2025 at 11:01:08